

Filing No. CrMP/8488/2020

Krishna Mirdha &Ors. Vs The State of Jharkhand

Advocate's Name- Ashish Priyadarshni

Note:- Stamp reporting is done without connected H.C. File.

- (e) Execution of petitioner no. 4 at Vak differs from his name in the same.
 9. (i) Page no. 37, 38 and 39 are handwritten. True typed copy of the same may be given.
 - (ii) Age of the petitioner no. 6 at page no. 2 and vak may be verified/corrected as from his age, he appears to be minor.
 - (iii) Father's name of the petitioner no. 6 at page no. 2 & vak may be verified from impunged order.
 - (iv) Alias name of petitioner no. 4 at page no. 2 may be verified from vak.
 - (v) Date of registration of FIR at para-11 may be verified from FIR.
 - (vi) Process issued under section, stated at para-13 may be verified from impunged order.
 - (vii) Word 'Petitioner' at para-1 of affidavit may be verified.
 - (viii) Page no. 2 has not been paginated.